



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.533/2021

This the 29th day of September, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Moolchand
S/o Late Barati Ram
R/o Ambedkar Basti,
Juggi No.891
R.K. Puram, New Delhi - 110022

..Applicant

(Through Advocate: Shri Rahul Yadav)

VERSUS

1. Principal Controller,
Accounts Division
(Group-I Civilian/XVI)
O/o The PCDA (Pension)
Allahabad-211014
Ministry of Defence

AND

2. The Director General
Armed Postal Service
I Central Base Post Office,
C/o 56 APO, O/o Ministry of Defence,
New Delhi-900056.

...Respondents

(Through Advocate: Shri Gyanendra Singh)

**ORDER (Oral)****Hon'ble Mr. R. N. Singh, Member (J):**

At the outset, Sh. Rahul Yadav, learned counsel for the applicant submits that during the pendency of the OA, the applicant has unfortunately expired on 21.09.2021. He further adds that during his lifetime, Sh. Moolchand, the applicant herein, has received a letter from the department intimating him that the benefit sought in the present OA has already been granted by the respondents.

2. Sh. Gyanendra Singh, learned counsel for the respondents also submits that the letter has been issued by the respondents.

3. Learned counsel for the applicant further submits that he has contacted the family members of the deceased employee and in turn he has been informed that they do not want to pursue the present matter any further.

4. Accordingly, in view of the submissions made hereinabove, the present OA is disposed of as not pressed.

(R.N.Singh)
Member (J)

(A.K. Bishnoi)
Member (A)

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